

**Expansion of FPS Network**

4573. SHRI BABANRAO DHAKNE: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the network of fair price shops has been expanding over the years;

(b) if so, the percentage increase in the number of fair price shops from January, 1985 to March, 1990. State-wise;

(c) whether emphasis is laid on the opening of fair price shops in the remote, far-flung and inaccessible areas with particular stress on the coverage of the tribal population;

(d) if so, the details thereof; and

(e) the position of allocation and lifting of essential commodities under Public Distribution System during the last two years, year-wise and state-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) Yes, Sir.

(b) The percentage increase in the number of fair price shops from January, 1985 to March, 1990, State-wise is annexed.

(c) and (d) The States/UTs have been requested to assess the coverage of such areas by the network of fair price shops with a view to cover the uncovered areas. It has also been suggested that in areas which cannot be covered by static fair price shops, mobile vans may be introduced to cover the consumers residing in hilly, remote, far-flung desert and tribal areas.

Central Government has a scheme for providing financial assistance to States for purchase of vans to be operated as mobile fair price shops. During the period 1985-86 to 1989-90 an amount of about Rs. 877 lakhs has been provided to States/UTs for purchase of vans.

(e) State-wise Statements I to VI giving allocation and lifting of rice, wheat, sugar, imported edible oils and kerosene oil during 1988 and 1989 are given below:

**STATEMENT I**

*Percentage increase in the Number of Fair Price shops in March, 1990 over January, 1985*

<i>Sl. No.</i>	<i>State/UT</i>	<i>Percentage increase in March, 1990 over January, 1985</i>
1.	Andhra Pradesh	9.4
2.	Arunachal Pradesh	..
3.	Assam	13.6
4.	Bihar	1.5
5.	Gujarat	16.4
6.	Goa, Daman & Diu	27.8
7.	Haryana	9.3
8.	Himachal Pradesh	13.3
9.	Jammu & Kashmir	13.9
10.	Karnataka	5.5
11.	Kerala	5.0
12.	Madhya Pradesh	22.6
13.	Maharashtra	6.8
14.	Manipur	19.1
15.	Meghalaya	36.7
16.	Mizoram	1.1
17.	Nagaland	97.5
18.	Orissa	8.0
19.	Punjab	2.0
20.	Rajasthan	8.5
21.	Sikkim	14.6
22.	Tamil Nadu	3.1
23.	Tripura	19.2
24.	Uttar Pradesh	73.7
25.	West Bengal	4.3
26.	Andaman & Nicobar Islands	26.8
27.	Chandigarh	20.9
28.	Dadra & Nagar Haveli	16.3
29.	Delhi	15.0
30.	Lakshadweep	20.0
31.	Pondicherry	29.7
<b>Total</b>		<b>14.1</b>

## STATEMENT II

*State-wise allocation and offtake of Rice during 1988 and 1989*

('000 tonnes)

Sl. No.	States/UTs	1988		1989 (P)*	
		Allocation	Offtake	Allocation	Offtake
1.	Andhra Pradesh	845.0	833.8	850.0	875.7
2.	Arunachal Pradesh	78.9	68.8	87.9	67.8
3.	Assam	440.0	444.3	420.0	396.4
4.	Bihar	200.0	50.2	150.0	57.0
5.	Goa	52.2	46.8	47.1	45.0
6.	Gujarat	420.0	391.8	350.0	240.0
7.	Haryana	38.0	26.4	30.0	20.0
8.	Himachal Pradesh	67.5	67.0	78.0	59.0
9.	Jammu & Kashmir	277.0	235.2	245.0	224.0
10.	Karnataka	610.0	612.3	510.0	490.0
11.	Kerala	1550.0	1647.7	1270.0	1264.9
12.	Madhya Pradesh	250.0	207.5	310.0	207.9
13.	Maharashtra	750.0	724.4	675.0	659.8
14.	Manipur	66.0	41.9	78.0	55.0
15.	Meghalaya	114.0	111.9	116.0	116.0
16.	Mizoram	83.0	81.8	90.0	90.0
17.	Nagaland	105.0	90.8	88.0	80.8
18.	Orissa	325.0	273.8	312.5	175.1
19.	Punjab	180.0	6.1	15.0	2.1
20.	Rajasthan	48.0	19.8	39.2	7.1
21.	Sikkim	55.0	40.0	54.0	16.9
22.	Tamil Nadu	725.0	690.6	605.0	621.5
23.	Tripura	152.0	132.9	151.63	131.6
24.	Uttar Pradesh	510.0	396.5	405.0	286.5
25.	West Bengal	1070.0	876.2	810.0	563.7
26.	Andama & Nicobar Islands	15.0	4.7	19.5	6.7
27.	Chandigarh	6.0	5.9	5.0	3.8
28.	D & N Haveli	3.6	3.4	0.6	0.2
29.	Delhi	300.0	265.6	260.0	211.3
30.	Daman & Diu	5.4	2.1	5.45	0.2
31.	Lakshadweep	5.5	5.5	5.5	4.7
32.	Pondicherry	30.0	3.9	25.0	4.1
Total		9215.1	8409.6	8113.78	6987.0

(P)\* Provisional

## STATEMENT III

*State-wise allocation and offtake of wheat during 1988 and 1989*

('000 tonnes)

Sl. No.	States/UTs	1988		1989 (P)	
		Allocation	Offtake	Allocation	Offtake
1.	Andhra Pradesh	153.0	110.0	136.0	116.5
2.	Arunachal Pradesh	9.6	4.5	11.88	7.0
3.	Assam	237.8	221.9	191.5	190.5
4.	Bihar	834.0	668.5	675.0	616.8
5.	Goa	18.0	17.4	24.64	20.3
6.	Gujarat	840.0	761.9	75.0	490.2
7.	Haryana	300.0	135.5	291.0	61.4
8.	Himachal Pradesh	155.0	124.9	131.0	109.3
9.	Jammu & Kashmir	175.0	119.0	247.0	142.9
10.	Karnataka	205.0	174.4	231.5	218.3
11.	Kerala	235.0	153.6	211.5	204.2
12.	Madhya Pradesh	410.0	300.4	392.1	278.7
13.	Maharashtra	1045.0	1026.0	1219.5	1187.6
14.	Manipur	24.0	8.4	27.2	14.4
15.	Meghalaya	25.2	24.4	25.4	23.9
16.	Mizoram	12.6	7.3	13.3	12.6
17.	Nagaland	24.0	23.0	58.2	53.1
18.	Orissa	249.0	200.0	257.0	235.7
19.	Punjab	85.0	9.2	61.75	7.2
20.	Rajasthan	1090.0	930.5	790.0	618.5
21.	Sikkim	3.0	2.4	5.85	2.3
22.	Tamil Nadu	360.0	136.8	363.0	241.2
23.	Tripura	30.0	16.4	30.3	14.1
24.	Uttar Pradesh	695.0	520.8	715.5	465.3
25.	West Bengal	1072.0	964.8	995.5	880.5
26.	A & N Islands	8.4	2.9	9.8	2.0
27.	Chandigarh	21.6	16.4	24.2	19.6
28.	D & N Haveli	1.2	1.1	1.22	0.1
29.	Daman & Diu	1.75	0.9	1.87	0.4
30.	Delhi	600.0	525.7	685.0	619.5
31.	Lakshadweep	0.08	..	0.1	Nil
32.	Pondicherry	3.45	Nil	3.02	1.0
		8923.68	7209.0	8580.83	6855.1

(P) : Provisional.

(Nil) : Below 50 tonnes.

## STATEMENT IV

Statement showing State-wise monthly levy sugar Quota ensuring per capita availability of 425 grams

(Figures in Tonnes)

Sl. No.	States/UTs	Monthly Quota from February, 1987 onwards
1	2	3
1.	Andhra Pradesh	25281
2.	Andaman & Nicobar Islands	247
3.	Arunachal Pradesh	314
4.	Assam	9617
5.	Bihar	33459
6.	Chandigarh	372
7.	Dadra & Nagar Haveli	51
8.	Delhi	8721*
9.	Goa, Daman & Diu	539
10.	Gujarat	16194
11.	Haryana	6386
12.	Himachal Pradesh	2019
13.	Jammu & Kashmir	2884
14.	Karnataka	17769
15.	Kerala	11953
16.	Lakshadweep	71
17.	Madhya Pradesh	25031
18.	Maharashtra	29938
19.	Manipur	694
20.	Meghalaya	662
21.	Mizoram	261
22.	Nagaland	426
23.	Orissa	12393
24.	Pondicherry	400*
25.	Punjab	7945
26.	Rajasthan	16914
27.	Sikkim	165
28.	Tripura	1001
29.	Tamil Nadu	22547
30.	Uttar Pradesh	52926
31.	West Bengal	25888
Total		333068

\*Quota increased for 1032 tonnes in Delhi and 108 tonnes in Pondicherry from May, 1990 onwards.

## STATEMENT V

State-wise allocation and offtake Imported Edible Oils during 1988 and 1989

Sl. No.	States/UTs	1988		1989	
		Allocation	Offtake	Allocation	Offtake
1	2	3	4	5	6
1.	Andhra Pradesh	136350	127585	25400	22327
2.	Arunachal Pradesh	825	92	530	35
3.	Assam	5150	2055	1650	155
4.	Bihar	15100	10548	4420	2127
5.	Goa	7760	7072	4650	4380
6.	Gujarat	170050	163582	36700	28404
7.	Haryana	19750	6449	3200	1034
8.	Himachal Pradesh	16400	9702	6850	5810
9.	Jammu & Kashmir	13760	7566	8740	4451
10.	Karnataka	72800	70308	21100	15680
11.	Kerala	77850	59184	34800	33651

1	2	3	4	5	6
12.	Madhya Pradesh	67000	49508	23400	11916
13.	Maharashtra	191650	194263	104300	91754
14.	Manipur	7660	7099	2800	2323
15.	Meghalaya	5350	4294	1900	1242
16.	Mizoram	5170	2781	3600	2075
17.	Nagaland	6530	5499	4180	3256
18.	Orissa	27800	18872	6480	4922
19.	Punjab	19290	9014	3400	1024
20.	Rajasthan	28480	13471	3600	562
21.	Sikkim	3010	586	1140	465
22.	Tamil Nadu	111650	97154	37300	41266
23.	Tripura	4460	4429	1530	260
24.	Uttar Pradesh	62260	27340	7600	2116
25.	West Bengal	1375210	132500	70000	58200
26.	A & N Islands	1075	858	1342	535
27.	Chandigarh	2140	1342	810	411
28.	Dadra & Nagar Haveli	975	661	504	471
29.	Daman & Diu	1120	590	740	487
30.	Delhi	50500	41198	19450	12003
31.	Lakshadweep	610	285	400	240
32.	Pondicherry	5350	5723	5140	4082
		1275375	1078609	447656	358164

## STATEMENT VI

*Statewise allocation and off-take of kerosene oil during 1988 and 1989*

*(Figures in tonnes)*

Sl. No.	States/UTs	1988		1989	
		Allocation	Offtake	Allocation	offtake
1	2	3	4	5	6
1.	Assam	229990	237679	235491	239366
2.	Andhra Pradesh	520100	462671	550771	539520
3.	Bihar	427552	428081	454341	454828
4.	Gujarat	692275	696054	735907	739042
5.	Haryana	137655	137411	142579	143188
6.	Himachal Pradesh	34890	35279	35516	36941
7.	Jammu & Kashmir	60785	61759	65733	71714

1	2	3	4	5	6
8.	Karnataka	398925	404782	420713	421599
9.	Kerala	238642	239446	251255	250274
10.	Madhya Pradesh	346602	345823	362965	362206
11.	Maharashtra	1311540	1320481	1415842	1419937
12.	Manipur	18785	20511	20110	21599
13.	Meghalaya	16190	17644	15566	16739
14.	Nagaland	9680	10972	9907	10896
15.	Orissa	141049	140864	150305	165722
16.	Punjab	287480	285754	300450	312750
17.	Rajasthan	237586	238347	251164	253278
18.	Sikkim	6510	8663	7066	13188
19.	Tamil Nadu	581580	581422	623573	628154
20.	Tripura	20275	21466	20843	21779
21.	Uttar Pradesh	811748	819845	881067	890049
22.	West Bengal	657820	662818	698556	708873
23.	Andaman & Nicobar Islands	3970	3884	3823	4137
24.	Arunachal Pradesh	9570	13553	9589	15082
25.	Chandigarh	18490	15256	19683	17472
26.	D & N Haveli	30445	29266	5750*	5737*
27.	Delhi	210870	200353	224394	209253
28.	Mizoram	6330	7017	6023	8930
29.	Pondicherry	12920	12977	13967	13872
30.	Lakshadweep	770	242	822	188
31.	Goa	..	..	25546	6953

\*Includes Daman & Diu.

### Construction of Houses in Vasant Kunj

4574. SHRI BAGUN SUMBRUI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total number of houses proposed to be constructed by the DDA in Vasant Kunj, New Delhi;

(b) the number of houses constructed so far and the number of houses already allotted;

(c) the number of houses allotted to persons belonging to Scheduled Castes/Scheduled Tribes so far and the number of houses yet to be allotted;

(d) the total number of MIG and HIG flats constructed by the DDA under different schemes, separately and the number of flats allotted so far; and

(e) the total number of flats allotted to the persons belonging to Scheduled Castes/Scheduled Tribes, separately?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) 18,018.

(b) 9087 as on 31st March, 1990.

(c) Only 212 registrants for this residential scheme belonged to SC/ST